

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH



O.A.N0.060/00337/2018
Decided on: 23.09.2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Talwinder Singh son of Sh. Harbhajan Singh, aged 21 years, Gramin Dak Sewak (Branch Postmaster), Kishanpura, District Ropar, resident of Village and Post Office, Kubaheri, Tehsil Kharar, District Mohali, Group 'D'.

... **Applicant**

(BY : MR. PUNEET GUPTA, ADVOCATE)

Versus

1. Union of India, Ministry of Communication and IT, Department of Posts (GDS Section), Dak Bhawan, Sansad Marg, New Delhi-110116 through its Secretary
2. The Director (SPN), Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110001.
3. The Senior Superintendent of Post Offices, Chandigarh Division, General Post Office, Sector 17, Chandigarh.
4. The Senior Postmaster, General Post Office, Sector 17, Chandigarh.
5. The Director Recruiting, Army Recruiting office, C/o 56 APO, Ludhiana, PiN-901214.
6. The Additional Directorate General (Army Postal Service), (APS 1C), C/o 56 APO, Pin-908700.

**(BY: MR. ASHWANI KUMAR SHARMA,
ADVOCATE FOR R.NO.5.
NONE FOR OTHER RESPONDENTS)**

.... Respondents



ORDER (ORAL)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

In view of the fact that the applicant has been offered appointment as MTS (APS) during the pendency of the Original Application (O.A) but not from the date his colleagues were so appointed, learned counsel for the applicant prays for withdrawal of the O.A. with liberty to file a fresh one, on the same cause of action with better particulars, to claim the appointment from due date.

2. Dismissed as withdrawn, with the indicated liberty.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Place: Chandigarh
Dated: 23.09.2020

HC*